

**ORISSA HIGH COURT****FILING REPORT AS ON :17/11/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	ARBP/0000078/2022	PREMIER SHIELD PVT. LTD. VS INDIAN INSTITUTE OF SCIENCE EDUCATION AND RESEARCH, BERHAMPUR	S. SASI BHUSAN VS	// ()
2	BLAPL/0011446/2022	KABI @ KABINDRA DASH VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	// GURUDIJHATIA /86 /2008 ()
3	BLAPL/0011447/2022	KARTIKA PRADHAN VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	// CHANDRASEKHARPUR /333 /2022 ()
4	BLAPL/0011448/2022	SOMANATH JALA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// MOTU /55 /2020 ()
5	BLAPL/0011449/2022	BANI @ GOVINDA PAL VS STATE OF ODISHA	ABHISHEK DASH VS	// BARIPADA TOWN /367 /2021 ()
6	BLAPL/0011450/2022	RAJAT KHARA @ KHORA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// DAMANJODI /60 /2022 ()
7	BLAPL/0011451/2022	BHAKTABANDHU PRADHAN VS STATE OF ODISHA	VIJAY KAR VS	// / /0 ()
8	BLAPL/0011452/2022	RANJAN BEHERA VS STATE OF ODISHA	CHANDANA MISHRA VS	// PHIRINGIA /49 /2020 ()
9	BLAPL/0011453/2022	LAXMIDHAR DAS VS STATE OF ODISHA	DEBASNAN DAS VS	// KHANDAGIRI P.S. /375 /2020 ()
10	BLAPL/0011454/2022	KALYAN GADNAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	// CHHENDIPADA /65 /2014 ()
11	BLAPL/0011455/2022	SK. MASHUR REHEMAN @ RINKU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// KHURDA MODEL /288 /2022 ()

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12	BLAPL/0011456/2022	PABITRA MOHAN PANIGRAHI VS STATE OF ODISHA	DEVASHIS PANDA VS	PURUSHOTTAMPUR /314 /2022 () //
13	BLAPL/0011457/2022	RAJA @ MOTIPRAKASH NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /348 /2022 () //
14	BLAPL/0011458/2022	SUMANTA SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	//0 () //
15	BLAPL/0011459/2022	SARAT GAMANGO VS STATE OF ODISHA	ASHOK DAS VS	RAYAGADA /76 /2021 () //
16	BLAPL/0011460/2022	BISWAMITRA NAIK VS STATE OF ODISHA	NIRANJAN PANDA VS	BOLANGIR TOWN /457 /2022 () //
17	CMAPL/0000640/2022	LAXMIDHAR MUDULI VS HEMALATA MUDULI	DEEPAK KUMAR MOHAPATRA VS	// () //
18	CMAPL/0000641/2022	SUSHILLA KUMARI DEI VS SECRETARY, EDUCATION (S AND ME) DEPT	ADV VS	// () //
19	CMAPL/0000642/2022	SURESH CHANDRA PANDA VS STATE OF ODISHA	ADV. VS	// () //
20	CMP/0001154/2022	MAHENDRA KUMAR PANDA VS RAJENDRA KUMAR PANDA	SANKARACHARYA CHOUDHURY VS	// () //
21	CMP/0001155/2022	P.ROJA PATRA VS CH.BHAGYA LAXMI	SOUMYA MISHRA VS	// () //
22	CMP/0001156/2022	SUMITRA GOUD VS DHANA MALI	JIBAN RANJAN DASH VS	// () //
23	CMP/0001157/2022	NIMAIN CHARAN DUTTA	MANOJ KUMAR PATI	//

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		VS	VS	0
		STATE OF ODISHA		//
24	CONTC/0007021/2022	DEBANANDA BEHERA	ADV	//
		VS	VS	0
		SANTOSH UPADHYAYA, I.P.S.		//
25	CONTC/0007022/2022	MANJUSHREE ROUT	ADV.	//
		VS	VS	0
		SATYABRATA SAHOO, I.A.S.		//
26	CONTC/0007023/2022	SUBASH CHANDRA PANDA	ADV.	//
		VS	VS	0
		SATYABRATA SAHOO, IAS		//
27	CONTC/0007024/2022	PRAMOD CHANDRA DAS	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		DR.MONA SHARMA, IAS		//
28	CONTC/0007025/2022	KRISHNA CHANDRA MEHER	AMIT PRASAD BOSE	//
		VS	VS	0
		DR.PUSPANJALI PANDA		//
29	CONTC/0007026/2022	NEPAL PANDA	ADV.	//
		VS	VS	0
		ALEKH CHANDRA BEURA, CHAIRMAN, UTKAL GRAMEEN BANK, BOLANGIR		//
30	CONTC/0007027/2022	RABINDRA NAYAK	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
31	CONTC/0007028/2022	SURESH CHANDRA SAHOO	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//
32	CONTC/0007029/2022	SISIR KUMAR PATANAİK	ADV	//
		VS	VS	0
		ASWATHY.S., I.A.S.		//
33	CONTC/0007030/2022	BHABANI SANKAR DAS	G.S.DAS	//
		VS	VS	0
		PINAK MISHRA, DEPUTY COMMISSIONER OF POLICE, CUTTACK		//
34	CONTC/0007031/2022	PRATAP KESHARI SINGH BARIHA	ADV.	//
		VS	VS	0

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35	CONTC/0007032/2022	AKSHYA KUMAR BAG,TAHASILDAR,PAIKMAL PRADEEP BEHERA VS	ADV VS	// // ()
36	CRLA/0001033/2022	SMRUTI PRAJNA PRIYADARSHINI, TAHASILDAR, NIMAPARA KUMUDA CHANDRA PRADHAN VS	ASHOK KU BEHERA VS	// VIGILANCE PS (BERHAMPUR) /19 /1996 ()
37	CRLA/0001034/2022	STATE OF ODISHA(VIG.) MANDARAM @ JUJHASTI @ JUDHISTI PUJARI VS	DIPTI RANJAN BHOKTA VS	// / /0 ()
38	CRLA/0001035/2022	STATE OF ODISHA UDAYANATH @ UDAYA SANKAR DAS VS	BIDYADHAR PRADHAN VS	// MARSHAGHAI /70 /2015 ()
39	CRLA/0001036/2022	STATE OF ODISHA SUMANTA KUMAR PADHI VS	PRANAYA SWAIN VS	// AUL /145 /2016 ()
40	CRLA/0001037/2022	STATE OF ODISHA SUSANTA KUMAR PATEL VS	NIRANJAN PANDA VS	// KATARBAGA /51 /2005 ()
41	CRLA/0001038/2022	STATE OF ODISHA DILIP KUMAR BEHERA @ DILIA VS	PRATIK DASH VS	// KENDRAPARA /104 /2018 ()
42	CRLMA/0000323/2022	STATE OF ODISHA RUPALI PARIMANIK VS	MITHUN DAS VS	// BANAPUR P.S. /49 /2022 ()
43	CRLMA/0000324/2022	STATE OF ODISHA SK.ANUWAR@PINTU VS	ADV. VS	// SPL.TASK FORCE /2 /2021 ()
44	CRLMC/0003537/2022	STATE OF ODISHA HIMANSU BISOI VS	TUKUNA KUMAR MISHRA VS	// RAYAGADA TOWN /95 /2022 ()
45	CRLMC/0003538/2022	STATE OF ODISHA KAMAL BATRA VS	BUDHIRAM DAS VS	// AMBADOLA /115 /2021 J.M.F.C.,BISSAM CUTTACK(Rayagada ) GR/0000351/2021

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46	CRLMC/0003539/2022	PADMALOCHAN SAHU VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	NALCO /156 /2022 () //
47	CRLMC/0003540/2022	MANJULATA PATRA VS STATE OF ODISHA	RAKESH BEHERA VS	NALCO /157 /2022 () //
48	CRLMC/0003541/2022	PADMALOCHAN SAHU VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	NALCO /98 /2022 () //
49	CRLMC/0003542/2022	HEMANTA@ARUN BISOI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KHATIGUDA /31 /2018 () //
50	CRLMC/0003543/2022	MAULIK H. GANDHI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	TOMANDO /96 /2015 () //
51	CRLMC/0003544/2022	KUMDAN SAMAL@KUMUNDAN SAMAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CHANDILI /184 /2019 () //
52	CRLMC/0003545/2022	MANI@MANIBHADRA MAHALIK VS STATE OF ODISHA	MADHUMITA NAIK VS	/ /0 () //
53	CRLMC/0003546/2022	SUNIL KUMAR AGRAWAL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	/ /0 () //
54	CRLMC/0003547/2022	SULTAN KHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	PURUNABAZAR /167 /2022 () //
55	CRLMC/0003548/2022	SUJAYA SANKAR SINGH DEO @ SURJYA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAYA VS	BHAWANIPATNA TOWN /461 /2022 () //
56	CRLMP/0002375/2022	SHAIKH RIZWAN HASIM VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 JUDGE FAMILY COURT,BHUBANESWAR(Khordha ) Crp/0000217/2015
57	CRLMP/0002376/2022	SIRBA KANHAR	SUSANTA KUMAR BARAL	/ /0

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		VS	VS	()
58	CRLMP/0002377/2022	STATE OF ODISHA PRAFULLA KUMAR DAS	SATYAJIT MOHAPATRA	// / /0
		VS	VS	()
59	CRLREV/0000551/2022	STATE OF ODISHA SADASIVA BHOLA	SAUMYA RANJAN PRADHAN	// BHADRAK RURAL /244 /2021
		VS	VS	SPL. JUDGE,BHADRAK(Bhadrak )
60	CRLREV/0000552/2022	STATE OF ODISHA DAITARI SAHU	MANOJ KUMAR PANDA	CRMC/0000014/2021
		VS	VS	KESINGA /96 /2015
61	CRLREV/0000553/2022	STATE OF ODISHA SANATAN PATEL	HIMANSHU SEKHAR MISHRA	A.D.J.,BHAWANIPATNA(Kalahandi)
		VS	VS	CRA/0000002/2019
62	CRLREV/0000554/2022	STATE OF ODISHA NITYANANDA KHOSLA	TUKUNA KUMAR MISHRA	BOLANGIR SADAR /99 /2009
		VS	VS	()
63	CRLREV/0000555/2022	STATE OF ODISHA BAJRANG LAL	SUSANTA KUMAR BARAL	// NARAYANPATNA /20 /2010
		VS	VS	()
64	FAO/0000444/2022	STATE OF ODISHA EXECUTIVE DIRECTOR	DEBARAJ MOHANTY	// MACHHKUND /45 /2021
		VS	VS	()
65	MACA/0000631/2022	RAMESH MAJHI SITARANI SAHOO	BISHNU BRATA SINGH	// / /
		VS	VS	()
66	MATA/0000240/2022	PEDDIREDDY SRINIBAS RAO KRUSHNA CHANDRA PADHAN	DINESH KUMAR PATRA	// / /
		VS	VS	()
67	RPFAM/0000310/2022	SUSHAMA@JHARANA PADHAN GAYADHAR MUDULI	SUSANTA KUMAR NATH	// / /
		VS	VS	JUDGE, FAMILY COURT, BHADRAK(Bhadrak )
68	RVWPET/0000321/2022	ANNAPURNA MUDULI SATYABAN PRADHAN	ADV.	Crp/0000027/2018
		VS	VS	// ()

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69	RVWPET/0000322/2022	COLLECTOR,BOLANGIR SR. BRANCH MANAGER, BANK OF INDIA, SIKHARPUR	UNA SAHU	//
		VS	VS	()
70	STREV/0000032/2022	PRATIMA PATRA M/S. LARSEN AND TOUBRO LTD.	ADHIRAJ MOHANTY	//
		VS	VS	()
71	STREV/0000033/2022	STATE OF ODISHA M/S. LARSEN AND TOUBRO LTD.	ADHIRAJ MOHANTY	//
		VS	VS	()
72	WA/0001530/2022	STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	()
73	WA/0001531/2022	RADHA MOHAN PATRA PRESIDENT, BOARD OF SECONDARY EDUCATION,ODISHA	S.S.RAO	//
		VS	VS	()
74	WA/0001532/2022	ALICE SINGH BIPIN BIHARI BEHERA	S.S.RAO	//
		VS	VS	()
75	WA/0001533/2022	KALINGA INSTITUTE OF MINING ENGINEERING AND TECHNOLOGY, (KIMET) CHHENDIPADA, B.M. ANGUL UNITED CENTRAL CO OPERATIVE (AUGUL BANK)	S.S.RAO	//
		VS	VS	()
76	WA/0001534/2022	KALINGA INSTITUTE OF MINING ENGINEERING AND TECHNOLOGY, (KIMET) CHHENDIPADA, BOARD OF SECONDARY EDUCATION,ODISHA	S.S.RAO	//
		VS	VS	()
77	WA/0001535/2022	PRASANNA KUMAR DASH BOARD OF SECONDARY EDUCATION,ODISHA	S.S.RAO	//
		VS	VS	()
78	WA/0001536/2022	DIPENDRA NARAYAN GHOSH BOARD OF SECONDARY EDUCATION,ODISHA	S.S.RAO	//
		VS	VS	()
79	WA/0001537/2022	PRAMOD CHANDRA NAYAK BOARD OF SECONDARY EDUCATION,ODISHA	S.S.RAO	//
		VS	VS	()
		KISHORE CHANDRA MOHANTY		//

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80	WA/0001538/2022	BOARD OF SECONDARY EDUCATION,ODISHA VS GOPAL BEHERA	S.S.RAO VS	// 0 //
81	WA/0001539/2022	BOARD OF SECONDARY EDUCATION,ODISHA VS URMILA KANUNGO	S.S.RAO VS	// 0 //
82	WA/0001540/2022	BOARD OF SECONDARY EDUCATION,ODISHA VS NATABARA SAHU	S.S.RAO VS	// 0 //
83	WA/0001541/2022	BOARD OF SECONDARY EDUCATION,ODISHA VS GANAPATI BEHERA	S.S.RAO VS	// 0 //
84	WA/0001542/2022	BOARD OF SECONDARY EDUCATION,ODISHA VS FAKIR CHARAN SWAIN	S.S.RAO VS	// 0 //
85	WA/0001543/2022	BOARD OF SECONDARY EDUCATION,ODISHA VS BRAJASUNDAR DAS	S.S.RAO VS	// 0 //
86	WA/0001544/2022	BOARD OF SECONDARY EDUCATION,ODISHA VS BIRANCHI NARAYAN MISHRA	S.S.RAO VS	// 0 //
87	WA/0001545/2022	BOARD OF SECONDARY EDUCATION,ODISHA VS GOPAL CHANDRA BARIK	S.S.RAO VS	// 0 //
88	WP(C)/0031067/2022	BHAGIRATHI MALLIK VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
89	WP(C)/0031068/2022	MANTU DAS VS STATE OF ODISHA	AFRAAZ SUHAIL VS	// 0 //
90	WP(C)/0031069/2022	BIBHUTI SWAIN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
91	WP(C)/0031070/2022	TARINI BOHIDAR	SHASHI BHUSAN JENA	//



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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0031071/2022	GANGADHAR BHOI	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0031072/2022	PRASANTA KUMAR DWIBEDY	SUBHAM SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0031073/2022	PRASANTA KUMAR DWIBEDY	SUBHAM SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0031074/2022	MANOJ KUMAR PATRA	SANTOSH KUMAR DWIVEDY	//
		VS	VS	0
		UNION OF INDIA		//
96	WP(C)/0031075/2022	JITINDRIYA PATTNAYAK	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		GOVT. OF ODISHA		//
97	WP(C)/0031076/2022	SAROJ KUMAR PRADHAN	BHAWANI SANKAR PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0031077/2022	NARASINGHA PASAYAT	PABITRA KUMAR NAYAK	//
		VS	VS	0
		THE COLLECTOR, SUNDARGARH		//
99	WP(C)/0031078/2022	AKSHYA KUMAR PANDA	BIPIN KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0031079/2022	PRITI ESTHER KERKETTA	PABITRA KUMAR NAYAK	//
		VS	VS	0
		THE COLLECTOR, SUNDARGARH		//
101	WP(C)/0031080/2022	MANAGING COMMITTEE OF DAITARI HIGH SCHOOLS, KODIAPARA	SANJANA SARANGI	//
		VS	VS	0
		DEPT. OF S AND ME, BBSR		//
102	WP(C)/0031081/2022	YUDHISTIR MAHANTA	PABITRA KUMAR NAYAK	//
		VS	VS	0

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103	WP(C)/0031082/2022	THE COLLECTOR, SUNDARGARH HRUDANANDA NAYAK VS STATE OF ODISHA.	BIPIN KUMAR NAYAK VS	// // 0 //
104	WP(C)/0031083/2022	NAGENDRA KUMAR PADHI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
105	WP(C)/0031084/2022	CHANDAN KUMAR BEHERA VS REGIONAL MANAGER, RBI, BBSR	SITANSU MOHAN SINGH VS	// 0 //
106	WP(C)/0031085/2022	NAGENDRA KUMAR PADHI VS REGIONAL PROVIDENT FUND COMMNR.,EPFO,BBSR	SHASHI BHUSAN JENA VS	// 0 //
107	WP(C)/0031086/2022	TAPASWINI MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
108	WP(C)/0031087/2022	RANKA NIDHI MUDULI VS R.T.O.,CUTTACK	K.C.MAJHI VS	// 0 //
109	WP(C)/0031088/2022	RAJ KISHOR MATARI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
110	WP(C)/0031089/2022	UDDHABA PADHAN VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
111	WP(C)/0031090/2022	RAJ KUMAR BUDEK VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
112	WP(C)/0031091/2022	AMARENDRA PRASAD SAHOO VS THE COLLECTOR, SUNDARGARH	PABITRA KUMAR NAYAK VS	// 0 //
113	WP(C)/0031092/2022	NIROD KUMAR SAHU VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //

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114	WP(C)/0031093/2022	BHAGABATI MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
115	WP(C)/0031094/2022	SUBASH CHANDRA NAYAK VS TAHASILDAR, NISCHINTAKOILI	KALPATARU KHUNTIA VS	// 0 //
116	WP(C)/0031095/2022	BATAKRUSHNA NATH VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
117	WP(C)/0031096/2022	SUSANTA KUMAR ROUSTRAY VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
118	WP(C)/0031097/2022	JAGABANDHU SHA VS STATE OF ODISHA	RUPESH KUMAR MOHANTY VS	// 0 //
119	WP(C)/0031098/2022	PURNA CHANDRA TUNGA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
120	WP(C)/0031099/2022	DANIEL LAKRA VS MD., THE BIRSA STONE LIME COMPANY LTD.	GAGAN BIHARI SINGH VS	// 0 //
121	WP(C)/0031100/2022	ST. XAVIERS HIGH SCHOOL KHANDAGIRI VS STATE OF ODISHA	ADISHA MOHANTY VS	// 0 //
122	WP(C)/0031101/2022	BISWAJIT NAYAK VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
123	WP(C)/0031102/2022	GURUJIT MISHRA VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// 0 //
124	WP(C)/0031103/2022	DUKSHI SHYAM MEHER VS IOCL,BBSR	AMIT PRASAD BOSE VS	// 0 //
125	WP(C)/0031104/2022	SUSANTA KUMAR MALLICK	BISWARANJAN DALAI	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0031105/2022	JAYANTA KUMAR MAJHEE	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O., BBSR-1		//
127	WP(C)/0031106/2022	BIBHUTI BHUSAN SAHOO	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O., ANGUL		//
128	WP(C)/0031107/2022	BIBHUTI BHUSAN SAHOO	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O., ANGUL		//
129	WP(C)/0031108/2022	JAGANNATH PRASAD SAMAL	ASHOK KUMAR ROUT	//
		VS	VS	0
		R.T.O.,PURI		//
130	WP(C)/0031109/2022	SANJAY KUMAR FITKARIWALA	ANSHUMAN RAY	//
		VS	VS	0
		ADDL. CT AND GST OFFICER, BALASORE		//
131	WP(C)/0031110/2022	KRISHNA CHANDRA MEHER	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0031111/2022	ANADI BEHERA	ASHOK KUMAR ROUT	//
		VS	VS	0
		R.T.O.,CUTTACK		//
133	WP(C)/0031112/2022	SACHIN KUMAR AGRAWAL	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0031113/2022	KANAILAL SARDAR	HARA PRASAD RATH	//
		VS	VS	0
		REGULATED MARKET COMMITTEE,BALASORE		//
135	WP(C)/0031114/2022	JITENDRA BEURA	ASHOK KUMAR ROUT	//
		VS	VS	0
		R.T.O.,CUTTACK		//
136	WP(C)/0031115/2022	RAJANIKANTA SETHI	ASHOK KUMAR SWAIN	//
		VS	VS	0

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
137	WP(C)/0031116/2022	STATE OF ODISHA LIVANI NAYAK VS	SAMEER KUMAR DAS VS	// // ()
138	WP(C)/0031117/2022	STATE OF ODISHA DIBAKAR MEHER VS	AMIT PRASAD BOSE VS	// // ()
139	WP(C)/0031118/2022	STATE OF ODISHA SOUBHAGYA MANJARI DASH VS	PRASANTA KUMAR SATAPATHY VS	// // ()
140	WP(C)/0031119/2022	COMMNR. CUM SECY., H AND UD DEPT., BBSR MADHU GUPTA VS	PRASANNA KUMAR PANDA (3) VS	// // ()
141	WP(C)/0031120/2022	STATE OF ODISHA RAM LAXMAN TRANSPORT, ANGUL VS	MANAS CHAND VS	// // ()
142	WP(C)/0031121/2022	R.T.O.,ANGUL PRIYANKA PRIYADARSHINI VS	MANOJ KUMAR MOHANTY VS	// // ()
143	WP(C)/0031122/2022	STATE OF ODISHA JANAKI HARIJAN @ JANAKI MANGARAJ VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
144	WP(C)/0031123/2022	STATE OF ODISHA PARTHABA MAHANAND VS	RABINDRA KUMAR PATNAIK VS	// // ()
145	WP(C)/0031124/2022	STATE OF ODISHA LACHI MAJHI VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
146	WP(C)/0031125/2022	STATE OF ODISHA PRIYA RANJAN BAG VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
147	WP(C)/0031126/2022	STATE OF ODISHA BINDU ENTERPRISES PVT. LTD.,CUTTACK VS	ASHOK KUMAR SARANGI VS	// // ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0031127/2022	SATRUGHNA MANGARAJ VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
149	WP(C)/0031128/2022	MACHINDRA MANGARAJ VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
150	WP(C)/0031129/2022	SATYASISH KABI VS STATE OF ORISSA	SIDHESWAR MALLIK VS	// 0 //
151	WP(C)/0031130/2022	GURA MANGARAJ VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
152	WP(C)/0031131/2022	SASMITA BISWAL VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
153	WP(C)/0031132/2022	KRUSHNA CHANDRA BAG VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
154	WP(C)/0031133/2022	AJAYA KUMAR MALLICK VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //
155	WP(C)/0031134/2022	PURNA CHANDRA PANIGRAHI VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
156	WP(C)/0031135/2022	MUCK CLEANING WORKERS DEVELOPMENT SOCIETY, PARADEEP VS CHAIRMAN, PARADEEP PORT TRUST	PRANAB KUMAR JENA VS	// 0 //
157	WP(C)/0031136/2022	PRATIBHA PRUSTY VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
158	WP(C)/0031137/2022	SUSANTA BISOI VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
159	WP(C)/0031138/2022	PRABHAT KUMAR BAKSI	ADISHA MOHANTY	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		SUB-COLLECTOR, SUNDARGARH		//
160	WP(C)/0031139/2022	M/S PRATISTHA ENGINEERING LTD., KHORDHA	ASIT KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0031140/2022	M/S PRATISTHA ENGINEERING LTD., KHORDHA	ASIT KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0031141/2022	MANORAMA SARANGI	AMITAV TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0031142/2022	PABITRA MOHAN SWAIN	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0031143/2022	RUDRA NARAYAN SINGH	ANSURAM MISHRA	//
		VS	VS	0
		MEMBER, BOARD OF REVENUE, CUTTACK		//
165	WP(C)/0031144/2022	MOHAMMED JAZIB AHMED	SATYABRATA DASH	//
		VS	VS	0
		ARTO, KHORDHA		//
166	WP(C)/0031145/2022	BASANTI BEHERA	BIBHUDENDRA KUMAR RATHA	//
		VS	VS	0
		PRINCIPAL SECY., TO GOVT. OF ORISSA		//
167	WP(C)/0031146/2022	GAJENDRA NATH BEHERA	BIBHUDENDRA KUMAR RATHA	//
		VS	VS	0
		PRINCIPAL SECY., TO GOVT. OF ORISSA		//
168	WP(C)/0031147/2022	SABITRI MANDAL	SANJIB KUMAR BHANJADEO	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0031148/2022	LIPSHA PREET NAIK	SWAGATIKA SAHOO	//
		VS	VS	0
		UNION OF INDIA		//
170	WP(C)/0031149/2022	GANGADHAR BARIK	KSHIROD KUMAR ROUT	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :17/11/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
171	WP(C)/0031150/2022	STATE OF ODISHA DR. PARTHASARATHI NAIK VS	SAROJ KUMAR DAS VS	// // ()
172	WP(C)/0031151/2022	STATE OF ODISHA SANJAY KUMAR AGRAWAL VS	SASWAT KUMAR ACHARYA VS	// // ()
173	WP(C)/0031152/2022	STATE OF ODISHA SANJAY KUMAR AGRAWAL VS	SASWAT KUMAR ACHARYA VS	// // ()
174	WP(C)/0031153/2022	STATE OF ODISHA KISHORE KUMAR RAJPUT VS	ABINASH ROUTRAY VS	// // ()
175	WP(C)/0031154/2022	STATE OF ODISHA DILLIP KUMAR BANICHHUR VS	AMIYA KUMAR CHHATOI VS	// // ()
176	WP(C)/0031155/2022	STATE OF ODISHA GITARANI SONAR VS	AMIYA KUMAR CHHATOI VS	// // ()
177	WP(C)/0031156/2022	STATE OF ODISHA TARACHANDA SUARA VS	BHABANI SHANKAR DASPARIDA VS	// // ()
178	WP(C)/0031157/2022	STATE OF ODISHA HEMANTA KUMAR SAHOO VS	ACHYUTANANDA PATTANAIAK VS	// // ()
179	WP(C)/0031158/2022	STATE OF ODISHA CHAKRADHAN DAS VS	NIROD KUMAR SAHU VS	// // ()
180	WP(C)/0031159/2022	STATE OF ODISHA JYOTIN KUMAR SAHOO VS	RAMAKANTA SARANGI VS	// // ()
181	WP(C)/0031160/2022	STATE OF ODISHA DR. CHINMAYA KUMAR SAMANTARAY VS STATE OF ORISSA	SAROJ KUMAR DAS VS	// // ()



**ORISSA HIGH COURT****FILING REPORT AS ON :17/11/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
182	WP(C)/0031161/2022	PRADIP KUMAR SAHU VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
183	WP(C)/0031162/2022	CHAITANYA BARIHA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
184	WP(C)/0031163/2022	SURJENDU BIKASH JENA VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
185	WP(C)/0031164/2022	SATYANARAYAN BANCHHOR VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
186	WP(C)/0031165/2022	PRAKASH CHANDRA DAS VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	// 0 //
187	WP(C)/0031166/2022	DR. ABINASH ROUT VS STATE OF ORISSA	SAROJ KUMAR DAS VS	// 0 //
188	WP(C)/0031167/2022	DR. DIPTIRANJAN SAHOO VS STATE OF ORISSA	SAROJ KUMAR DAS VS	// 0 //
189	WP(C)/0031168/2022	MANOJ KUMAR BHOI VS STATE OF ODISHA	T.PANIGRAHI VS	// 0 //
190	WPCRL/0000154/2022	SAHADEB BARIK VS STATE OF ODISHA	RAMA CHANDRA JENA VS	//0 0 //
191	ABLAPL/0014912/2022	LIPI SAHU VS STATE OF ODISHA	MANOJ KUMAR AGRAWALLA VS	//0 0 //
192	ABLAPL/0014913/2022	PABITRA SAHU @ PABITRA RANJAN SAHOO VS STATE OF ODISHA	PRASANT KISHORE RAY VS	GOP /125 /2022 0 //
193	ABLAPL/0014914/2022	LIPIKA MANASINGH	AMLAN SHAKTI PAUL	BEGUNIA P.S. /296 /2022

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	ABLAPL/0014915/2022	RANJAN KUMAR MAHARANA @ RAJU	CHIRANJIB ROUT	RENGALI DAM SITE /98 /2022
		VS	VS	()
		STATE OF ODISHA		//
195	ABLAPL/0014916/2022	KHAGESWAR MALLICK	LINGARAJ SARANGI	//0
		VS	VS	()
		STATE OF ODISHA		//
196	ABLAPL/0014917/2022	ASHOK KUMAR KHANDAYATRAY	P.K.MOHAPATRA	RANPUR /270 /2022
		VS	VS	()
		STATE OF ODISHA		//
197	ABLAPL/0014918/2022	NITYANANDA NAYAK	DEBASISH SAMAL	MANGALPUR /136 /2022
		VS	VS	()
		STATE OF ODISHA		//
198	ABLAPL/0014919/2022	MANJUBALA PRADHAN	P.K.MOHAPATRA	RANPUR /270 /2022
		VS	VS	()
		STATE OF ODISHA		//
199	ABLAPL/0014920/2022	MONALISA PRADHAN	SAKTI PRASAD DAS	SAHID NAGAR P.S. /525 /2022
		VS	VS	()
		STATE OF ODISHA		//
200	ABLAPL/0014921/2022	DANU MOHARANA	SAKTI PRASAD DAS	JATNI P.S. /133 /2002
		VS	VS	()
		STATE OF ODISHA		//
201	ABLAPL/0014922/2022	SK. JAMIL @ SONU	IMRAN KHAN	PURIGHAT /269 /2022
		VS	VS	()
		STATE OF ODISHA		//
202	ABLAPL/0014923/2022	AKSHAY DEBADAS MAHARAJ	SAROJ MOHARANA	RAGHUNATHPUR /196 /2022
		VS	VS	()
		STATE OF ODISHA		//
203	ABLAPL/0014924/2022	MANASH RANJAN BEHERA	BIDESHI KUMAR GHADDEI	KISHORENAGAR /193 /2022
		VS	VS	()
		STATE OF ODISHA		//
204	ABLAPL/0014925/2022	RAMAKANTA DAS	SATYA RANJAN MULIA	JAKHAPURA /126 /2022
		VS	VS	()

**ORISSA HIGH COURT****FILING REPORT AS ON :17/11/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
205	ABLAPL/0014926/2022	STATE OF ODISHA LAXMIPRIYA BEHERA VS	SURYA NARAYAN MISHRA VS	// RAMACHANDI /81 /2022 ()
206	ABLAPL/0014927/2022	STATE OF ODISHA BAPI JALLI VS	ASHOK KU SARANGI VS	// KHALLIKOTE /612 /2022 ()
207	ABLAPL/0014928/2022	STATE OF ODISHA AKSHYA KUMAR DIGAL VS	AMITAV TRIPATHY VS	// KHAJURIPADA /125 /2022 ()
208	ABLAPL/0014929/2022	STATE OF ODISHA LAKHI @ LAKSHMI DAS VS	ASHOK DAS VS	// DIGAPAHANDI /381 /2022 ()
209	ABLAPL/0014930/2022	STATE OF ODISHA PRATIMA SINGH VS	SIDDHARTH PRASAD MISHRA VS	// BALICHANDRAPUR /375 /2022 ()
210	ABLAPL/0014931/2022	STATE OF ODISHA BAPI @ KAMALAKANTA SETHY VS	BIDESHI KUMAR GHADEI VS	// KISHORENAGAR /207 /2022 ()
211	ABLAPL/0014932/2022	STATE OF ODISHA AMIT KUMAR SAHOO VS	NEPOLEON SAHANI VS	// CHANDAPUR /158 /2022 ()
212	ABLAPL/0014933/2022	STATE OF ODISHA ABANTI BARIK VS	SATYA NARAYAN MISHRA (4) VS	// NAIKANI-DIHI /263 /2022 ()
213	ABLAPL/0014934/2022	STATE OF ODISHA JAYANTA PANIGRAHI VS	MADHUMITA NAIK VS	// SORO /421 /2019 ()
214	ABLAPL/0014935/2022	STATE OF ODISHA MANI @ MANIBHADRA MAHALIK VS	MADHUMITA NAIK VS	// KHANTAPADA /288 /2017 ()
215	ABLAPL/0014936/2022	STATE OF ODISHA RAKESH @ RAKESH KUMAR SINGH VS STATE OF ODISHA	MRUTUNJAYA MOHANTY VS	// NIALI /11 /2020 () //

**ORISSA HIGH COURT**

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
216	ABLAPL/0014937/2022	PABITRA SAMANTARAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /295 /2022 () //
217	ABLAPL/0014938/2022	DUSMANTA BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //

# ORISSA HIGH COURT

MISC CASES FILED on :17/11/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	2/2022 GUAP/4/2022	DEBU PRASAD MAITY-MP	MANOJ KUMAR MOHANTY
2	2/2022 GUAP/4/2022	DEBU PRASAD MAITY-MP	MANOJ KUMAR MOHANTY
3	2/2022 GUAP/4/2022	DEBU PRASAD MAITY-MP	MANOJ KUMAR MOHANTY
4	2/2022 GUAP/4/2022	DEBU PRASAD MAITY-MP	MANOJ KUMAR MOHANTY
5	2/2022 GUAP/4/2022	DEBU PRASAD MAITY-MP	MANOJ KUMAR MOHANTY
6	32/2022 CRLMA/324/2022	SK.ANUWAR@PINTU-MP	ADV.
7	32/2022 CRLMA/324/2022	SK.ANUWAR@PINTU-MP	ADV.
8	34/2022 CRP/10/2022	ANIL KUMAR DALAL-MP	AMIT PRASAD BOSE
9	34/2022 CRP/10/2022	ANIL KUMAR DALAL-MP	AMIT PRASAD BOSE
10	67/2022 OJC/4692/2000	TRAFALGAR HOUSE CONS-MP	
11	68/2022 RFA/43/2004	UNION OF INDIA-MP	M/S.D.N.MISHRA
12	77/2022 STREV/32/2022	M/S. LARSEN AND TOUBRO LTD.-MP	ADHIRAJ MOHANTY
13	78/2022 STREV/33/2022	M/S. LARSEN AND TOUBRO LTD.-MP	ADHIRAJ MOHANTY
14	113/2022 JCRLA/42/2012	BIJU TIRKEY-MP	(MR. SOUMYA RANJAN DAS), (M/S. SAHASRANSU SA)
15	212/2022 LAA/114/2018	DIRECTOR,INTERIM TEST RANGE,CHANDIPUR-MP	MR.A.K.BOSE(ASST.SOLICITOR GENERAL OF INDIA)(
16	278/2022 MATA/5/2015	CHINMAY PATNAIK-MP	MR.PRAFULLA KU.MALLICK
17	318/2022 RVWPET/97/2022	ALOK JADHAV-MP	A.N.DAS
18	319/2022 RVWPET/97/2022	ALOK JADHAV-MP	A.N.DAS
19	320/2022 RVWPET/322/2022	SR. BRANCH MANAGER, BANK OF INDIA, SIKHARPUR-MP	FUNA SAHU
20	396/2022 RPFAM/310/2022	GAYADHAR MUDULI-MP	SUSANTA KUMAR NATH
21	407/2022 CRLMP/2375/2022	SHAIKH RIZWAN HASIM-MP	SUSANTA KUMAR BARAL
22	494/2022 TRP(C)/411/2022	MADHUSMITA SAHU @ SAHOO-MP	RANJAN KUMAR NAYAK
23	692/2022 FAO/412/2022	D.M., M/S ORIENTAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
24	751/2022 CRLREV/552/2022	DAITARI SAHU-MP	MANOJ KUMAR PANDA
25	752/2022 CRLREV/552/2022	DAITARI SAHU-MP	MANOJ KUMAR PANDA
26	753/2022	DAITARI SAHU-MP	MANOJ KUMAR PANDA

27	CRLREV/552/2022 754/2022	ASIT KU.BALABANTARAY-MP	
28	CRLREV/773/2009 755/2022	SANATAN PATEL-MP	HIMANSHU SEKHAR MISHRA
29	CRLREV/553/2022 756/2022	SANATAN PATEL-MP	HIMANSHU SEKHAR MISHRA
30	CRLREV/553/2022 757/2022	NITYANANDA KHOSLA-MP	TUKUNA KUMAR MISHRA
31	CRLREV/554/2022 758/2022	BAJRANG LAL-MP	SUSANTA KUMAR BARAL
32	CRLREV/555/2022 1213/2022	SIBA SEKHAR RATH-MP	M/S.N.P.PARIJA
33	CMP/1400/2018 1214/2022	NIMAIN CHARAN DUTTA-MP	MANOJ KUMAR PATI
34	CMP/1157/2022 1327/2022	SANDHYARANI ROUT-MP	KAPILA CHARAN NAYAK
35	MACA/624/2022 1328/2022	KASTURI MOHANTY-MP	KAPILA CHARAN NAYAK
36	MACA/619/2022 1329/2022	SANDHYARANI ROUT-MP	KAPILA CHARAN NAYAK
37	MACA/624/2022 1330/2022	SANTOSH NAYAK-MP	DIPTI RANJAN BHOKTA
38	MACA/583/2022 1331/2022	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	B.SUDHAKR.M.SAHOO
39	MACA/416/2021 1332/2022	SITARANI SAHOO-MP	BISHNU BRATA SINGH
40	MACA/631/2022 1333/2022	R.M., NEW INDIA ASSURANCE CO. LTD.-MP	MAHITOSH SINHA
41	MACA/629/2022 1334/2022	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY LIMITED-MP	MANVI ALTIKHAM
42	MACA/509/2022 1955/2022	KUMUDA CHANDRA PRADHAN-MP	ASHOK KU BEHERA
43	CRLA/1033/2022 1956/2022	KUMUDA CHANDRA PRADHAN-MP	ASHOK KU BEHERA
44	CRLA/1033/2022 1957/2022	AMAR GHADEI @ AMARA GHADEI-MP	N.N.MOHAPATRO
45	CRLA/36/2021 1958/2022	MANDARAM @ JUJHASTI @ JUDHISTI PUJARI-MP	DIPTI RANJAN BHOKTA
46	CRLA/1034/2022 1959/2022	MANDARAM @ JUJHASTI @ JUDHISTI PUJARI-MP	DIPTI RANJAN BHOKTA
47	CRLA/1034/2022 1960/2022	MANDARAM @ JUJHASTI @ JUDHISTI PUJARI-MP	DIPTI RANJAN BHOKTA
48	CRLA/1034/2022 1961/2022	MANTU@BANOJ KU.DEHURY-MP	M/S.SATYA RANJAN MULIA
49	CRLA/171/2015 1962/2022	DEBA@DEBABRATA MAJHI-MP	MR.AMULYA RATNA PANDA
50	CRLA/376/2019 1963/2022	UDAYANATH @ UDAYA SANKAR DAS-MP	BIDYADHAR PRADHAN
51	CRLA/1035/2022 1964/2022	UDAYANATH @ UDAYA SANKAR DAS-MP	BIDYADHAR PRADHAN
52	CRLA/1035/2022 1965/2022	RUPA DALABEHERA-MP	M/S. J.R.DASH, N.SAHOO, K.L.DAS, S.RATHA
53	CRLA/205/2017 1966/2022	SUMANTA KUMAR PADHI-MP	PRANAYA SWAIN
54	CRLA/1036/2022 1967/2022	SUMANTA KUMAR PADHI-MP	PRANAYA SWAIN
55	CRLA/1036/2022 1968/2022	SUMANTA KUMAR PADHI-MP	PRANAYA SWAIN
56	CRLA/1036/2022 1969/2022	DILLIP KUMAR ADHIKARI-MP	M/S.S.S.RAY
57	CRLA/642/2019 1970/2022	RABINDRA MARTHA-MP	M/S.B.K.DAS S.K.DAS B.MISHRA N.K.MOHANTY
	CRLA/540/2019		

58	1971/2022 CRLA/766/2018	SWADHIN KUMAR SAHU-MP	BIBHUTI BHUSAN PANDA, BHARAT BHUSAN ROUTR
59	1972/2022 CRLA/702/2022	KALIA BEHERA@KRISHNA-MP	MR.P.K.PANDA, M/S.RAKESH KUMAR MALLICK
60	2052/2022 BLAPL/11206/2022	SOURAV PATTANAIK @ PATTANAYAK-MP	AJIT KUMAR SAHOO
61	2053/2022 BLAPL/7293/2022	NITISH SINGH-MP	MANAS KUMAR CHAND
62	2054/2022 BLAPL/11094/2022	SUSHANTA BEHERA-MP	SUSHANTA KUMAR JOSHI
63	2055/2022 BLAPL/6361/2022	RANJANA SRINIBAS RAO-MP	AMLAN SHAKTI PAUL
64	2056/2022 BLAPL/9477/2022	BADAL KUMAR DAS-MP	
65	2057/2022 BLAPL/10388/2022	SAGAR PRADHAN @ BABU-MP	SOMANATH SATAPATHY
66	2058/2022 BLAPL/5118/2022	HAREKRUSHNA BARIK-MP	SITIKANT MISHRA
67	2059/2022 BLAPL/4660/2022	PRITISH PATTNAYAK-MP	RASHMIKANTA MAHALIK M/S.BHARAT JALLI, S.K.B
68	2060/2022 BLAPL/5819/2022	MITESH KUMAR NAG-MP	
69	2061/2022 BLAPL/7405/2022	HRUSHIKESH SAHOO-MP	
70	2062/2022 BLAPL/9357/2022	BHARAT SINGH-MP	AMIT PRASAD BOSE
71	2063/2022 BLAPL/8915/2022	SMRUTI RANJAN MOHANTY-MP	SOUMYA RANJAN MOHANTY
72	2370/2022 ABLAPL/13159/2022	DEBANANDA DAS-MP	TUKUNA KUMAR MISHRA
73	2371/2022 ABLAPL/9372/2022	SURYA NARAYAN SAHOO-MP	
74	2372/2022 ABLAPL/9987/2019	SK.RAJA@SK. TIPU SULTAN-MP	
75	2373/2022 ABLAPL/12572/2022	ASISH BEHERA @ ASHIS KUMAR BEHERA-MP	
76	2374/2022 ABLAPL/9939/2019	SK.RAJU@SK.TIPU SULTAN-MP	
77	2375/2022 ABLAPL/12669/2022	BAIKUNTHA NAG-MP	
78	2376/2022 ABLAPL/15052/2021	GAJENDRA PRASAD BISWAL-MP	
79	2377/2022 ABLAPL/10684/2021	SALIM KHAN-MP	PRIYA RANJAN MISHRA
80	2378/2022 ABLAPL/5437/2022	LIPU @ LIPAK SWAIN-MP	PRIYA RANJAN MISHRA
81	2747/2022 CRLMC/3537/2022	HIMANSU BISOI-MP	TUKUNA KUMAR MISHRA
82	2748/2022 CRLMC/3020/2022	LABANGALATA JENA-MP	SURYAKANTA JENA
83	2749/2022 CRLMC/3538/2022	KAMAL BATRA-MP	BUDHIRAM DAS
84	2750/2022 CRLMC/3539/2022	PADMALOCHAN SAHU-MP	PARTHA SARATHI NAYAK
85	2751/2022 CRLMC/3540/2022	MANJULATA PATRA-MP	RAKESH BEHERA
86	2752/2022 CRLMC/3541/2022	PADMALOCHAN SAHU-MP	PARTHA SARATHI NAYAK
87	2753/2022 CRLMC/3543/2022	MAULIK H. GANDHI-MP	SUSANTA KUMAR BARAL
88	2754/2022 CRLMC/3546/2022	SUNIL KUMAR AGRAWAL-MP	PRIYA RANJAN SINGH
89	2755/2022	SULTAN KHAN-MP	ACHYUTANANDA PATTANAIK

90	CRLMC/3547/2022 2756/2022	SUJAYA SANKAR SINGH DEO @ SURJYA-MP	SANTOSH KUMAR SAMANTARAYA
91	CRLMC/3548/2022 3594/2022 WA/1521/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
92	3595/2022 WA/1521/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
93	3596/2022 WA/1522/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
94	3597/2022 WA/1522/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
95	3598/2022 WA/1522/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
96	3599/2022 WA/1523/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
97	3600/2022 WA/1523/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
98	3601/2022 WA/1527/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
99	3602/2022 WA/1531/2022	PRESIDENT, BOARD OF SECONDARY EDUCATION, ODISHA-MP	S.S.RAO
100	3603/2022 WA/1527/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
101	3604/2022 WA/1527/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
102	3605/2022 WA/1531/2022	PRESIDENT, BOARD OF SECONDARY EDUCATION, ODISHA-MP	S.S.RAO
103	3606/2022 WA/713/2021	BAIJAYANTI NAYAK-MP	BUDHADEV ROURAY
104	3607/2022 WA/1533/2022	B.M, ANGUL UNITED CENTRAL CO OPERATIVE (AUCC) BANK, MP	BANK, MP
105	3608/2022 WA/1534/2022	BOARD OF SECONDARY EDUCATION, ODISHA-MP	S.S.RAO
106	3609/2022 WA/1534/2022	BOARD OF SECONDARY EDUCATION, ODISHA-MP	S.S.RAO
107	3610/2022 WA/1535/2022	BOARD OF SECONDARY EDUCATION, ODISHA-MP	S.S.RAO
108	3611/2022 WA/1535/2022	BOARD OF SECONDARY EDUCATION, ODISHA-MP	S.S.RAO
109	3612/2022 WA/1530/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
110	3613/2022 WA/1530/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
111	3614/2022 WA/1536/2022	BOARD OF SECONDARY EDUCATION, ODISHA-MP	S.S.RAO
112	3615/2022 WA/1536/2022	BOARD OF SECONDARY EDUCATION, ODISHA-MP	S.S.RAO
113	3616/2022 WA/1537/2022	BOARD OF SECONDARY EDUCATION, ODISHA-MP	S.S.RAO
114	3617/2022 WA/1537/2022	BOARD OF SECONDARY EDUCATION, ODISHA-MP	S.S.RAO
115	3618/2022 WA/1538/2022	BOARD OF SECONDARY EDUCATION, ODISHA-MP	S.S.RAO
116	3619/2022 WA/1538/2022	BOARD OF SECONDARY EDUCATION, ODISHA-MP	S.S.RAO
117	3620/2022 WA/1539/2022	BOARD OF SECONDARY EDUCATION, ODISHA-MP	S.S.RAO
118	3621/2022 WA/1539/2022	BOARD OF SECONDARY EDUCATION, ODISHA-MP	S.S.RAO
119	3622/2022 WA/1540/2022	BOARD OF SECONDARY EDUCATION, ODISHA-MP	S.S.RAO
120	3623/2022 WA/1540/2022	BOARD OF SECONDARY EDUCATION, ODISHA-MP	S.S.RAO



121	3624/2022 WA/1541/2022	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
122	3625/2022 WA/1541/2022	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
123	3626/2022 WA/1542/2022	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
124	3627/2022 WA/1542/2022	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
125	3628/2022 WA/1543/2022	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
126	3629/2022 WA/1543/2022	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
127	3630/2022 WA/1544/2022	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
128	3631/2022 WA/1544/2022	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
129	3632/2022 WA/1545/2022	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
130	3633/2022 WA/1545/2022	BOARD OF SECONDARY EDUCATION,ODISHA-MP	S.S.RAO
131	15729/2022 WP(C)/31072/2022	PRASANTA KUMAR DWIBEDY-MP	SUBHAM SHARMA
132	15730/2022 WP(C)/31073/2022	PRASANTA KUMAR DWIBEDY-MP	SUBHAM SHARMA
133	15731/2022 WP(C)/19426/2021	AMULYA KUMAR GARANAYAK-MP	AMIT PRASAD BOSE
134	15732/2022 WP(C)/11581/2015	AVISHEK MOHANTY-MP	M/S.S.D.DAS
135	15733/2022 WP(C)/31075/2022	JITINDRIYA PATTNAYAK-MP	PRADEEP KUMAR MAHAPATRA
136	15734/2022 WP(C)/31074/2022	MANOJ KUMAR PATRA-MP	SANTOSH KUMAR DWIVEDY
137	15735/2022 WP(C)/31076/2022	SAROJ KUMAR PRADHAN-MP	BHAWANI SANKAR PANIGRAHI
138	15736/2022 WP(C)/23919/2022	JHATU CHARAN DAS-MP	SAILABALA JENA
139	15737/2022 WP(C)/12974/2021	BABITA AGARWAL-MP	SUMAN MODI
140	15738/2022 WP(C)/31092/2022	NIROD KUMAR SAHU-MP	AKSHAYA KUMAR PANDEY
141	15739/2022 WP(C)/22140/2022	M/S. ODISHA AQUA TRADERS AND MARINE EXPORTERS RMTI PAT. BBSIK, MP	PRAFULLA KUMAR RATH
142	15740/2022 WP(C)/31095/2022	BATAKRUSHNA NATH-MP	SOUMYA RANJAN MOHANTY
143	15741/2022 WP(C)/25557/2022	NANDA KISHORE JENA-MP	
144	15742/2022 WP(C)/12654/2012	SNEHALATA SABAT-MP	M/S.SUBIR PALIT
145	15743/2022 WP(C)/1766/2011	NILAKANTHA BEHERA-MP	M/S.SUBIR PALIT
146	15744/2022 WP(C)/31098/2022	PURNA CHANDRA TUNGA-MP	NIRANJAN LENKA
147	15745/2022 WP(C)/16012/2016	SREE METALLICKS LTD.-MP	SIDHARTHA RAY
148	15746/2022 WP(C)/16015/2016	SREE METALLICKS LTD.-MP	SIDHARTHA RAY
149	15747/2022 WP(C)/31103/2022	DUKSHI SHYAM MEHER-MP	AMIT PRASAD BOSE
150	15748/2022 WP(C)/16017/2016	SREE METALLICKS LTD.-MP	SIDHARTHA RAY
151	15749/2022 WP(C)/16017/2016	SREE METALLICKS LTD.-MP	SIDHARTHA RAY
152	15750/2022	SREE METALLICKS LTD.-MP	SIDHARTHA RAY

153	WP(C)/16020/2016 15751/2022	KRISHNA CHANDRA MEHER-MP	AMIT PRASAD BOSE
154	WP(C)/31110/2022 15752/2022	SREE METALLICKS LTD.-MP	
155	WP(C)/16072/2016 15753/2022	SREE METALLICKS LTD.-MP	
156	WP(C)/16074/2016 15754/2022	SREE METALLICKS LTD.-MP	
157	WP(C)/16075/2016 15755/2022	SREE METALLICKS LTD.-MP	
158	WP(C)/16077/2016 15756/2022	SREE METALLICKS LTD.-MP	
159	WP(C)/16079/2016 15757/2022	SACHIN KUMAR AGRAWAL-MP	PRAFULLA KUMAR RATH
160	WP(C)/31112/2022 15758/2022	SREE METALLICKS LTD.-MP	SIDHARTHA RAY
161	WP(C)/16781/2016 15759/2022	GUNANIDHI MALLIK-MP	BIDYALOK MOHAPATRA
162	WP(C)/30884/2022 15760/2022	DR NIHAR RANJAN BISWAL-MP	
163	WP(C)/15074/2022 15761/2022	DINABANDHU DAS-MP	S.D.DAS
164	WP(C)/23877/2021 15762/2022	RAJANIKANTA SETHI-MP	ASHOK KUMAR SWAIN
165	WP(C)/31115/2022 15763/2022	SUPDT. ENGRG., ERSTWHILE EXECUTIVE ENGINEER, SUBSIDIARY PROJECT, DIAN. NO.II-MP	SANKAR PRASAD RAY
166	WP(C)/30982/2022 15764/2022	LIVANI NAYAK-MP	SAMEER KUMAR DAS
167	WP(C)/31116/2022 15765/2022	PRATAP KESHARI PATTANAİK-MP	M/S.SAMEER KU.DAS
168	WP(C)/18014/2015 15766/2022	MD. EKRAM-MP	AMIT PRASAD BOSE
169	WP(C)/27982/2022 15767/2022	DIBAKAR MEHER-MP	AMIT PRASAD BOSE
170	WP(C)/31117/2022 15768/2022	SOUBHAGYA MANJARI DASH-MP	PRASANTA KUMAR SATAPATHY
171	WP(C)/31118/2022 15769/2022	THE REGISTRAR JUDICIAL, ORISSA HIGH COURT-MP	MR. MOHIT AGARWAL AMICUS CURIAE
172	WP(C)/7469/2017 15770/2022	RAM LAXMAN TRANSPORT, ANGUL-MP	MANAS CHAND
173	WP(C)/31120/2022 15771/2022	PRIYANKA PRIYADARSHINI-MP	MANOJ KUMAR MOHANTY
174	WP(C)/31121/2022 15772/2022	PARTHABA MAHANAND-MP	RABINDRA KUMAR PATNAİK
175	WP(C)/31123/2022 15773/2022	BINDU ENTERPRISES PVT. LTD., CUTTACK-MP	ASHOK KUMAR SARANGI
176	WP(C)/31126/2022 15774/2022	MUCK CLEANING WORKERS DEVELOPMENT SOCIETY, PARADEEP-MP	PRASAD KUMAR JENA
177	WP(C)/31135/2022 15775/2022	HEMANTA MAHAKUR-MP	M/S.GAUTAM MISRA
178	WP(C)/15145/2012 15776/2022	SUSANTA BISOI-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
179	WP(C)/31137/2022 15777/2022	PRABHAT KUMAR BAKSI-MP	ADISHA MOHANTY
180	WP(C)/31138/2022 15778/2022	SREE METALLICKS LTD.-MP	SIDHARTHA RAY
181	WP(C)/16321/2016 15779/2022	SREE METALLICKS LTD.-MP	SIDHARTHA RAY
182	WP(C)/16323/2016 15780/2022	SREE METALLICKS LTD.-MP	SIDHARTHA RAY
183	WP(C)/16775/2016 15781/2022	SREE METALLICKS LTD.-MP	SIDHARTHA RAY
	WP(C)/16776/2016		

184	15782/2022 WP(C)/35446/2021	BANCHHANIDHI BEHERA-MP	
185	15783/2022 WP(C)/16778/2016	SREE METALLICKS LTD.-MP	SIDHARTHA RAY
186	15784/2022 WP(C)/16779/2016	SREE METALLICKS LTD.-MP	
187	15785/2022 WP(C)/16780/2016	SREE METALLICKS LTD.-MP	SIDHARTHA RAY
188	15786/2022 WP(C)/410/2014	AJAY K.NAYAK-MP	M/S.SISIR K.PUROHIT
189	15787/2022 WP(C)/11082/2022	MANAS KUMAR NAYAK-MP	SUPRAVA BEHERA
190	15788/2022 WP(C)/28095/2022	RANJAN KUMAR NAYAK-MP	
191	15789/2022 WP(C)/31143/2022	RUDRA NARAYAN SINGH-MP	ANSURAM MISHRA
192	15790/2022 WP(C)/31147/2022	SABITRI MANDAL-MP	SANJIB KUMAR BHANJADEO
193	15791/2022 WP(C)/16742/2022	M/S MAGMA FOODS PVT. LTD.-MP	
194	15792/2022 WP(C)/15569/2022	RANJEETA MUND SHARMA-MP	
195	15793/2022 WP(C)/11079/2022	SUKANTA KUMAR MAHAPATRA-MP	SUPRAVA BEHERA
196	15794/2022 WP(C)/11080/2022	ANIL KUMAR BEHERA-MP	SUPRAVA BEHERA
197	15795/2022 WP(C)/11071/2022	KANHA KATIA-MP	SUPRAVA BEHERA
198	15796/2022 WP(C)/31150/2022	DR. PARTHASARATHI NAIK-MP	SAROJ KUMAR DAS
199	15797/2022 WP(C)/31153/2022	KISHORE KUMAR RAJPUT-MP	ABINASH ROURAY
200	15798/2022 WP(C)/31156/2022	TARACHANDA SUARA-MP	BHABANI SHANKAR DASPARIDA
201	15799/2022 WP(C)/11041/2017	STATE OF ORISSA-MP	A.G.A.
202	15800/2022 WP(C)/31158/2022	CHAKRADHAN DAS-MP	NIROD KUMAR SAHU
203	15801/2022 WP(C)/27065/2022	RAJ KISHORE MISHRA-MP	D.N.MISHRA
204	15802/2022 WP(C)/31162/2022	CHAITANYA BARIHA-MP	PRASANTA KUMAR JENA
205	15803/2022 WP(C)/31160/2022	DR. CHINMAYA KUMAR SAMANTARAY-MP	SAROJ KUMAR DAS
206	15804/2022 WP(C)/31164/2022	SATYANARAYAN BANCHHOR-MP	PRASANTA KUMAR JENA
207	15805/2022 WP(C)/31166/2022	DR. ABINASH ROURAY-MP	SAROJ KUMAR DAS
208	15806/2022 WP(C)/31167/2022	DR. DIPTIRANJAN SAHOO-MP	SAROJ KUMAR DAS
209	15807/2022 WP(C)/31168/2022	MANOJ KUMAR BHOI-MP	T.PANIGRAHI